NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 295/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Albemarle Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

NAME DESIGNATION 1. Robert Kulkerni

S. No.

SIGNATURE R. R.L

COMMON ORDER

C.P. No. 290/441/NCLT/MB/MAH/2017

C.P. No. 291/441/NCLT/MB/MAH/2017

C.P. No. 292/441/NCLT/MB/MAH/2017

C.P. No. 293/441/NCLT/MB/MAH/2017

C.P. No. 294/441/NCLT/MB/MAH/2017

C.P. No. 295/441/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. From the side of the Legal Representative of Petitioner seeking adjournment. Adjourned to 15.01.2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 30.11.2017. Aah

Sd/-

M.K. Shrawat Member (Judicial)